

(d) whether there is any proposal to eradicate slums in those areas and provide better housing facilities for them?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (d). The Slum Clearance Scheme is administered by the State Governments themselves. The requisite information has been called for from the Government of Kerala and will be laid on the Table of the Sabha as soon as it is received.

Survey of Homeless and Landless, People in Kerala

4113. Shri P. Kunhan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any survey has been conducted by Government with regard to the homeless and landless people in Kerala;

(b) if so, the total number of such people; and

(c) the steps taken or proposed to be taken to rehabilitate them?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). No survey as such has been conducted in the State; but according to the 1961 Census and a socio-economic and educational survey conducted in 1965, the total numbers of homeless and landless people in the State are 22,834 and 26,25,250 respectively.

(c) Steps have so far been taken for the settlement of 4,000 families on 16,000 acres of land in Cannanore District under the Centrally sponsored scheme for the settlement of landless agricultural labourers and more families are proposed to be settled under the scheme during the ensuing years. There is, however, no separate scheme for the homeless people.

Allocation for Housing Advance in Kerala

4114. Shri P. Kunhan: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the total allocation made in Kerala for the construction of houses

for the low income group during the years 1964-65 and 1965-66;

(b) the total number of applications received and the total amount utilised for this purpose, District-wise; and

(c) the criteria followed for making allocation for such houses and who is the final sanctioning authority?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) 1964-65 Rs. 14.80 lakhs. 1965-66 Rs. 16.00 lakhs.

(b) and (c). The required information is being collected from the Government of Kerala and will be placed on the Table of the Sabha as soon as it is received.

Training of Craftsmen

4115. Shri Ram Harkh Yadav, Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have appointed a Committee under the Planning Commission to formulate tentative proposals for the training of craftsmen and other matters concerned therewith;

(b) if so, the composition of the Committee;

(c) the terms of reference of the committee; and

(d) its powers, functions and modus operandi?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) to (d). A Working Group on Employment and Training was set up in the Labour Ministry to review the progress of Labour programmes in the Third Plan and to formulate the proposals for the Fourth Plan. It consisted of representatives of Planning Commission, Ministries of Labour and Employment, Industry, Education, Defence, Railways, Steel, Mines and Heavy Engineering, Central Public Works Department and the University